

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.179/2015

New Delhi this the 5th May, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Sneha Mehra (Reg. No.2407198961364052005)
(Aged 25 1/2 years (DOB 24-07-1989), Post-Public
Health Nurse, Post code 39/14 Group-B)

M.No.9899572684

D/o Pradeep Kumar Mehra, R/o H.No. 201
Village & P.O. Kutub Garh Delhi-39.
(By Advocate: Shri C.S.S. Pillai)

...Applicant.

Vs.

1. Govt. of NCT of Delhi
Through the Chief Secretary,
5th Floor, Delhi Sachivalaya, New Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Chairman,
Govt. of NCT of Delhi, F-18, Karkardooma,
Institutional Area, Delhi-92.
3. Secretary,
Health & Family Welfare Department
9th Level, A-Wing, IP Extension,
Delhi Secretariat, Delhi-110002. ...Respondents.

(By Advocate: Ms.Sabnam Pervin for Shri Amit Anand)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the applicant submits that the applicant does not want to pursue the case any further. He seeks to withdraw the present OA. The prayer for withdrawing the present OA is allowed. The O.A. is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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